

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

6) C.P. (IB)/943(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.09.2022.**

NAME OF THE PARTIES: Om TradeCorp

VS

Hatdia Builders Pvt. Ltd.

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared on behalf of Petitioner. Ms. Riya Thakkar, Advocate appearing on behalf of Corporate Debtor is present through virtual hearing. It has been observed that the petitioner is absent not only today but also on previous occasion on 21.02.2022. Thereafter the matter could not be taken up due to paucity of time. On 29.08.2022 also the petitioner was absent. The continuous absence of the petitioner clearly shows that the petitioner is not interested in prosecuting the above Petition. Accordingly, the above Company Petition is dismissed for non-prosecution.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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